

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/987/IB/2018  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : BHARATH BUILDING CONSTRUCTION (INDIA) LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

ANANTHA KRISHNAN RAVI

In Respondent

AKR

Preeti Anand

Petitioner

Preeti Anand

**ORDER**

Counsel representing both the parties are present. Both counsels stated that the matter has been settled between the parties and prayed for time for filing joint memo of settlement mentioning terms and schedule of payments. At their request, time is enlarged. Put up on 11.09.2018.

-sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)